

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:80
ANSWERED ON:04.08.2011
SETTING UP OF MEGA CHEMICAL INDUSTRIAL ESTATES
Tirkey Shri Manohar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has set up mega chemical industrial estates in the coastal States with adequate port facilities to turn the country into South Asia`s Petrochem-hub;
- (b) if so, the details thereof;
- (c) the present status of the setting up of such estates;
- (d) whether the proposal to have a mother complex in order to provide the proper linkage to other allied units has been considered and implemented;and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e); A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 80 TO BE ANSWERED ON 04.08.2011.

(a): No, the Government of India is not setting up any Mega Chemical Industrial Estates in the coastal States, however, the Government of India has announced the Policy for setting up of Petroleum, Chemical and Petrochemical Investment Region (PCPIR) in April, 2007. A PCPIR is a specifically delineated investment region having an area of about 250 sq. kms (with at least 40% area earmarked for processing activities). The initiative in this regard is to be taken by the concerned State Government. There will be an anchor tenant, based on which the entire development of the region will have to be planned. As per the PCPIR policy, the external physical infrastructure linkages to the PCPIR by way of rail, national highways, port, airport, telecom etc. is provided for through Public Private Partnerships, to the extent possible, by way of the viability gap funding under existing schemes. Wherever necessary, requisite budgetary provisions for creation of these linkages through the public sector are also made under existing schemes. 4 PCPIRs have been approved till now, i.e. in (i) Vishakhapatnam in Andhra Pradesh, (ii) Haldia in West Bengal, (iii) Dahej in Gujarat and (iv) Paradeep in Orissa. Memorandum of Agreements (MoAs) have been signed in case of 3, viz. (i) Vishakhapatnam in Andhra Pradesh, (ii) Haldia in West Bengal, (iii) Dahej in Gujarat.

(b): Does not arise.

(c): Does not arise.

(d): Does not arise.

(e): Does not arise.